



Micro, Small and Medium
Enterprises (D2) Department
Secretariat, Chennai-9.

Letter No. 2847/D2/2020-1, dated: 08.04.2020.

From
Dr. Rajendra Kumar, I.A.S.,
Principal Secretary to Government.

To
The Industries Commissioner and
Director of Industries and Commerce,
SIDCO Corporate Office Building,
Guindy, Chennai – 600 032.

Madam,

Sub: Micro, Small and Medium Enterprises – New
Entrepreneur - cum - Enterprise Development Scheme
(NEEDS) and Unemployed Youth and Employment
Generation programme (UYEGP) – COVID-19 –
Promote medical equipments and drugs manufacturing
units to treat COVID-19 patients - Selection of
beneficiaries by TFC - Exemption requested -
Instructions Issued - Regarding

Ref: Your Office Letter R.c. No. 5558 /NEEDS1 /2020 Dated:
07.04.2020.

I am to refer to your letter cited, wherein you have requested to exempt the beneficiaries under NEEDS and UYEGP who are undertaking manufacture of COVID-19 related medical equipments and drugs from undergoing selection through the respective Task Force Committee.

2. The Government after careful consideration decided to accept your proposal and accordingly, exempt the beneficiaries under NEEDS and UYEGP who are undertaking manufacture of COVID-19 related medical equipments and drugs from undergoing selection through the respective Task Force Committee.

3. The applications received online for such cases may be scrutinized by the General Managers / RJD, Chennai and forwarded to the respective financial institutions directly for sanction. This is permitted till 30.06.2020.

Yours faithfully,

[Handwritten Signature]
8/4/20

For Principal Secretary to Government

Copy to:-

The Senior Private Secretary to Principal Secretary to Government,
Micro, Small and Medium Enterprises Department, Chennai-9.

The Finance (Industries) Department, Chennai-9.

Sf/Sc.